HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./60

Dated Shillong the 16th December, 2025

In continuation of the earlier Notice issued vide No. HCM.III/255/2016-JudI./59 dated 09.12.2025, it is hereby notified for the information of all concerned that during the ensuing Winter Vacation, upon receipt of any application seeking urgent listing, in cases where constitution of a Division Bench is required, the Registry shall forthwith place the matter before the senior-most Judge in station for appropriate orders.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./60A Copy to:- Dated Shillong the 16th December, 2025

- 1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General / Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. All Joint Registrars/ Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 10. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- All Court Officers/Court Masters/ Officers in charge of Sections, High Court of Meghalaya for information and necessary action.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading on the Official Website.
- 13. Notice Board.
- 14. Office File

1904

JOINT REGISTRAR (LISTING)